

F. No. J-11017/1/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th April, 2022

ORDER

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":


Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5.	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the erstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (R. K. Srivastava)
 Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

Tel. 011-23384831

Email: judicial-dla@nic.in

F. No. J-11017/17/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 24th January, 2019

ORDER

In partial supersession of this Department's earlier Orders No. 36(7)/2015-Judl. dated 10.04.2015 and No. J-11017/17/2018-Judicial dated 09.04.2018 relating to the engagement of Advocates for the Gauhati High Court at Guwahati and the Central Administrative Tribunal, Guwahati Bench; the President is pleased to engage Advocates for conducting Central Government litigation (except the cases of Railways & Taxation) before Gauhati High Court at Guwahati and the Central Administrative Tribunal, Guwahati Bench, as mentioned under List 'A' & 'B' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier; the President is also pleased to engage Advocates for conducting litigation of Army, Navy & Air Force before the Armed Forces Tribunal, Regional Bench Guwahati, as mentioned under List 'C' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

LIST 'A'

THE GAUHATI HIGH COURT AT GUWAHATI

Sl. No.	Name of Advocate (S/Shri)	Contact details	Empanelment No.
SENIOR PANEL COUNSEL			
1.	Yadab Doloi	H. No. 6, Bye Lane No. 4, Near Forensic Science Lab, Kahilipara, Guwahati. Mob: 9435043931 Email: yadabdoloi@gmail.com	191/1987-88
2.	Sukumar Sarma	H. No. 1, A.E.I. Road, Prabhakar, A Tourist Chandmari, Guwahati-781003 Mob: 9864153420, 9864842261 Email: sukumarsarms61@gmail.com	117/1982-83
CENTRAL GOVERNMENT COUNSEL			
3.	Ms. Anuradha Gayan	232, A. T. Road, Gauhati Nursery, Near Kamakhya Gate, Guwahati, PO Bharalumukh-781009 Mob: 9435106355, 08011087235	611/2002
4.	Bibaswan Deka	Krishna Nagar, Chandmari, H. No. 24, A. E. Road, Guwahati-781003 Mob: 9435148201	1158/2005-06

-/-



5.	Bidyut Sarma	Vii. Gopalpur (Lokrai), PO Dhekipara, PS Sipajhar, Disst. Darrang, Assam, Pin-784145 Mob: 9864449529	1278/2006-07
6.	Bijita Sarma	Maz-Jalukbari, Nizarapur, PO Gauhati University, Guwahati-781014 Mob: 9864277890	663/2004-05
7.	Biplav Chakravarty	11, G. K. Road, Das Lane, Krishna Nagar, Near Hotel Raj Mahal, Guwahati-781001 Mob: 9864016858 Tel. 0361-2630823 Email: biplav24@gmail.com	201/1993
8.	Chinmoy Kumar Sarma Baruah	Subarna Shopping Complex, Railway Colony Road, Bamunimaidam, Guwahati-781021	1745/2010
9.	Dilip Chandra Borah	H. No. 5, Swahid Pradulla Boro Path, Bye Lane-2, Rup Nagar, Guwahati-32 Mob: 9435195045	53/1994
10.	Girin Pegu	Upper Hengaarabari, Orbari, Thimkitilla, H. No. 24, Guwahati-781028 Mob: 9678890503	--
11.	Hareesh Gupta	H. No. 54, Fatashil Ambari, Cycle Factory Road, Opp. PWD Quarters, Guwahati-781025 Mob: 8876695713 Tel. 0361-2470324 Email: hareeshgupta2008@gmail.com	964/2007
12.	Harvee Terangpi	Kachari Basti, Ulubari, Guwahati-7 Mob: 7896487307	667/2011
13.	Kamal Krishna Parasar	H. No. 4, Udaygiri Kharghuli, Guwahati-04, Kamrup (Metro), Assam. Mob: 9854953047	965/2009
14.	Motiraj Adhikari	Kachari Basti, Ulubari, Guwahati-781007 Mob: 9435182211	416/2003
15.	Ms. Rita Devi	Sai Nivas, Birubari, Jonakpur, Jonaki Path, Guwahati-781016 Mob: 9864089069 Email: gritadevi14@gmail.com	296/2002
16.	Sabyasachi Paul Choudhury	11, A-1, Sankar Nagar, Lal Ganesh, Guwahati-34 Mob: 9435550857 Email: sabyasachipaulchoudhury@yahoo.com	176/2003
17.	Samrat Saha Roy	Pubali Housing Co-op. Society Ltd., B-Block, 3 rd Floor, Project-III, 86, Borthakur Mill Road, Ulubari, Guwahati-781007 Mob: 9954035071, 9435035071 Email: samratsaharoy@gmail.com	376/2005

18.	Sanjay Kumar Medhi	Meghmaller House, Flat No. 502, F. C. Road, Uzan Bazar, PS Latasil, Dist. Kamrup, Assam Mob: 9864888988, 8011726036 Email: medhisanjaykumar@yahoo.in	169/1998
19.	Ajit Kumar Dutta	Lichubagan Road, H. No. 82, Hengerabari, PS Dispur, Guwahati, Distt. Kamrup (M), Assam-781036 Mob: 9864155660 Email: akduttaadv@rediffmail.com	144/2000
20.	Anup Mrinal Dutta	H. No. 32, Amar Path, Zoo-Narengi Road, Guwahati-24. Mob: 7002453130, 9864097825 Email: daboo.adv@gmail.com	500/2006
21.	Ms. Jyotismita Sarmah	H. No. 55, F. C. Road, Uzanbazar, Near Technico Gas Agency, Guwahati-781001, Distt. Kamrup (M), Assam Mob: 8486041476 Email: jyotismitasarma16@gmail.com	1273/2009-10
22.	Koustov Gogoi	Rupkonwar Housing Complex, Khanamukh Forest Check Gate, PO Gauhati University, PS Jalukbari, Guwahati-781014, Distt. Kamrup (Metro), Assam. Mob: 9864041107 Email: koustovgogoi10@gmail.com	916/2005-06
23.	Pabitra Kumar Medhi	H. No. 124, Dr. Bhupen Hazarika Path, Kharghuli Opp. Malibagan, Uzan Bazar, Guwahati-781004. Mob: 9864013673 Email: pabitramedhi14@gmail.com	531/2000
24.	Pabitra Sankar Bhattacharyya	H. No. 34, Fatasil Ambari, Rathkhola Road, Guwahati-781025, Dist. Kamrup, Assam Mob: 9435010796 Email: pabitrabhattacharyya357@gmail.com	470/2000
25.	Pranjit Singha Lahkar	H. No. 88, Tetelia, PO Gotanagar, PS Jalukbari, Guwahati-33 Mob: 9864155660, 9854319319	804/2005
26.	Sanjib Kumar Singha	H. No. 7, Kekora Nagar, Behind Mukesh Hyundai Showroom, Dispur, PO & PS Dispur, Guwahati-6. Mob: 9864094155, 7002977626 Email: sanjibsenjam@gmail.com	246/2002
27.	Ms. Simantini Baruah	Nilusmriti Bhawan, Flat No. 1, H. No. 34, Bye Lane No. 2, Gandhi Basti, Guwahati-781003 Mob: 9706011373 Email: simantini113@gmail.com	935/2004-05
28.	Ujjal Kumar Goswami	Japorigog, Nandanpur, K. r. Mikir Path, H. No. 15, Guwahati Mob: 9864010203 Email: goswamiujjalkumar@gmail.com	178/1998

LIST 'B'

THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Sl. No.	Name of Advocate (S/Shri)	Contact details	Empanelment No.
Senior Central Government Standing Counsel			
1.	Vinod Kumar Bhatra	Aditya Press Building, M. S. Road, Guwahati-781001 Mob: 9435011118 Email: vinod.bhatra@gmail.com	A-38/1971
Additional Central Government Standing Counsel			
2.	Abinash Sharma	Santipur, Main Branch Road, H. No. 9, Guwahati-781009 Mob: 8486835672	1273/2012
3.	Amitabh Chakrabarty	Kailash Nagar, Golden Path, Bye Lane 2, Milan Path, H. No. 18, Guwahati-38 Mob: 9864350388 Email: kaushikamitabh19@gmail.com	855/2006
4.	Gopa Sutradhar	H. No. 2, Bye Lane No. 2, OHC, Baruah Path, Bhaskar Nagar Tinali, Gita Nagar, PO Bamunimaidam, Guwahati-781021 Mob: 9864074361	180/2001
5.	Madhuchandra Bhattacharjee	Ananda Nagar, H. NO. 9, Bye Lane 2, Lokhara Road, PO Odalbakra, Guwahati-781034 Mob: 9435042897, 9435102591	431/2001
6.	Mirnal Kanti Nath	86, Pubali Housing Co-op Society, Block-B, 2 nd Floor, Lane No. 6, Barthakur Mill Road, Ulubari, Guwahati-781007 Mob: 9864043127, 9706237006	218/2000
7.	Rajib Hazarika	H. No. 48 (AIDC), Zoo Road, LKR Baruah Road, Nabin Nagar, Guwahati-24 Mob: 9435112103	313/1998-99
8.	Sujit Kumar Ghosh	6, Publai Housing Co-operative Society Ltd. Project-I, Janapath Lane, Ulubari, Guwahati-7, Kamrup (M), Assam Mob: 9435305964 Email: sujit.ghosh.dhubri@gmail.com	1011/1999-2000
9.	Abhijit Pathak	C/o Dr. Uttam Ch. Pathak, PO Jalukbari, Town Bakul Nagar, Bakul Path, District Kamrup (M), Guwahati-14, Assam. Mob: 9706540489, 8011318787 Email: abhijit711@gmail.com	647/2009

10.	Abhishek Kundu	H. No. 18, B. R. Phukan Road, Near Railway Gate No. 7, Kumarpura, PS Bharalumukh, Distt. Kamrup (M), Assam, Pin – 781009 Mob: 9864449059, 7002508043 Email: adv.abhishek@gmail.com	771/2011
11.	Bandana Kumar Kar	Flat No. 202, Ashroy Enclave, 2 nd Floor (Poddar Car World Service Center), VIP Road, Borbari, Guwahati-37. Mob:9864093149 Email: princekaz09@gmail.com	357/1998-99
12.	Deepraj Bhuyan	Ramlal Senapati Path, Milan Nagar, Barbari, Hengrabari, Guwahati-781036, District Kamrup (Metro), Assam Mob: 8403836975, 9954653257	320/2009
13.	Manash Haloi	H. No. 3, Saptarshi Path, Silver Oak, Bhagaduttapur, Beltola, Guwahati-781028, Assam Mob: 9864021375 Email: manash_h@rediffmail.com	528/2004
14.	Pabitra Saikia	12, Ratnagiri Path, Bamunimaidam, Guwahati-781021, Assam Mob: 9085356576, 7002080589 Tel. 0361-2665030 Email: pabitrasaikia@aol.com	15/2010
15.	Vikash Sharma	Moni Market, 1 st Floor, Near ICICI Bank, Basistha Road, Beltola, Guwahati, Assam, Pin-781029	453/2011

LIST 'C'

THE ARMED FORCES TRIBUNAL, REGIONAL BENCH, GUWAHATI

CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name of Advocate	Contact details	Empanelment No.
1.	Bhubaneswar Kumar	Adingiri durga Sarovar, PO & PS Maligaon, Guwahati-11, District Kamrup (M), Assam Mob: 8011691784, 9401915245 Email: bhkumar3210@gmail.com	466/2002
2.	Dipanjali Bora	Suruj Nagar, Sixmile, H. No. 26, Guwahati-22 Mob: 9864444945, 9859828605 Email: dipanjalibora16@gmail.com	739/2012
3.	Pranabjyoti Barman	H. No. 1, Borthakur Clinic Road, Kharghuli, Guwahati-781004 Mob: 9864011939 Email: pjb.barman@gmail.com	587/2005

4.	Pranjal Sharmah	Kalia Thakur Path, Garchuk, Guwahati-35 Mob: 9864771852 Email: pranjalsharmah@yahoo.com	393/2008
5.	Punit Kumar Garodia	3 rd Floor, Oasis Commercial, Opposite Hotel Landmark, Dr. B. Barooah Road, Ulubari, Guwahati, Assam	--
6.	Rajdeep Dutta Bhuyan	H. No. 17, Rupkonwar Path, Hengrabari, Kamrup Metropolitan District Guwahati-781036 Mob: 9864521216, 7002713705 Email: rdbhuyan84@gmail.com	1004/2010
7.	Sujit Kumar Ghosh	6, Publai Housing Co-operative Society Ltd. Project-I, Janapath Lane, Ulubari, Guwahati-7, Kamrup (M), Assam Mob: 9435305964 Email: sujit.ghosh.dhubri@gmail.com	1011/1999-2000

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Kolkata.
3. Shri Subhash Chandra Keyal, Asstt. SGI, Gauhati High Court at Guwahati.
4. Shri Kamal Alin Rongmei, Asst. SGI, Gauhati High Court, Kohima Bench.
5. The Registrar, Gauhati High Court at Guwahati, at Kohima, at Aizawal & at Itanagar (Arunachal Pradesh).
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. The Cash (LA) Section, for the payment of retainership fee to the above Sr. CGSC, CAT, Guwahati Bench with effect from the date of this order.
8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Phone: 011-23384945
Email: Judicial-dla@nic.in